

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1049
ANSWERED ON:11.12.2013
VIGILANCE ENQUIRIES AGAINST BUREAUCRATS
Aaron Rashid Shri J.M.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of IAS, IPS and other Allied Central services personnel facing vigilance enquiries for the charges of misappropriation of public money, disproportionate income to their known source of income, etc. as on 31.10.2013;
- (b) the number of such IAS, IPS and Allied Central services personnel facing charges on account of mis-appropriation of public money meant for the poor and other economically weaker sections of the society; and
- (c) the number of such IAS, IPS and Allied Central services officers who had been held guilty of these charges and their services have been terminated during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): As per information provided by the CBI, 65 cases (RCs & PEs) are pending under investigation/enquiries against 19 IAS, 01 IPS & 67 other Allied Central services personnel as on 31.10.2013.

Besides the above, 180 cases are pending under trial against 154 IAS, 15 IPS & 102 other Allied Central services personnel under section 13(1) (c) & 13(1) (d) of PC Act as on 31.10.2013.

(c): 24 IAS, 07 IPS & 16 other Allied Central services personnel have been convicted during the last three years i.e. 2010, 2011, 2012 & 2013 (upto 31.10.2013).